

SUPR EME COUR T OF I ND I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 11 OF 2006

BEFORE THE REGISTRAR M.K GUPTA

SHARAD Appellant (s)

VERSUS

STATE OF MAHARASHTRA Respondent(s)

Date: 27/08/2009 This Appeal was called on for hearing today.

For Appellant(s)
Mr. K. Rajeev,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Appellant to file additional documents within four
weeks, as last chance.

List again on 29.10.2009.

(M.K. GUPTA)
Registrar